

This matter has been kept in view while formulating the Sixth Plan proposals for the coir industry and further action will be taken by the Coir Board.

(vi) *Ban on mechanisation in the industry.*

Various representations have been received in this regard. Government will take a final view after taking all aspects into consideration.

(vii) *Reorganise the Coir Board giving preference to the co-operative sector and trade unions in the industry.*

The Coir Board is being reconstituted in terms of the provision of the Coir Industry Act and the Rules thereunder which provide representation to all concerned interests.

(viii) *Make necessary amendments to Essential Commodities Act and give sufficient powers to State Government for effectively collect and distribute coconut husks.*

Central Government have no objection, in principle, to delegate to the State Government sufficient powers under the Essential Commodities Act necessary for effective collection and distribution of husk.

Recruitment of Muslims in CRPF in Andhra Pradesh

*39. SHRI G. M. BANATWALLA:
PROF. P. C. KURIEN:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that CRPF authorities especially in Andhra Pradesh recently issued notification for recruitment stating that the number to be recruited shall include a specified number of Muslims;

(b) if so, the details thereof;

(c) whether Government have issued any instructions to cancel the specified number of vacancies to be filled by Muslims; and

(d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). An advertisement for filling up of 155 vacancies from Hyderabad proper was sent for publication by the Group Commandant, Hyderabad. The advertisement which appeared in the News Papers of 7th October, 1980, gave the following break-up:—

Total Number	..	155
Scheduled Castes	..	26
Scheduled Tribes	..	11
Muslims	..	46
Ex-Army	..	15
General	..	57

Recruitment against these advertisement has been undertaken. Save as provided for in the Constitution, there is no reservation for recruitment to the Central Reserve Police Force. There is no discrimination on grounds of religion, race, caste, place of birth etc., in respect of any employment in the Force. The circumstances in which the above advertisement came to be issued are being ascertained and explanation of the officers responsible for the issue of the said advertisement has been called for.

Tripartite Task Force

*40. SHRI CHITTA MAHATA: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to set up a tripartite task force to go into the working of key industries like coal, power and transport;

(b) if so, the details in this regard; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI-MATI RAM DILARI SINHA): (a) to